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SLP(C)No. 14999 OF 2003  
ITEM No.20

Court No. 5

SECTION IVB

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No.14999/2003

(From the judgement and order dated 07/07/2003 in CWP 2289/03  
of The HIGH COURT OF PUNJAB & HARYANA AT CHANDIGARH)

NAFE SINGH

Petitioner (s)

VERSUS

STATE OF HARYANA & ORS.

Respondent (s)

(With prayer for interim relief With office report)

Date : 25/08/2003 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE N. SANTOSH HEGDE  
HON'BLE MR. JUSTICE B.P. SINGH

For Petitioner (s)Mr. Ashish Aggarwal,Adv  
Mr. Seeraj Bagga,Adv.

Mrs.Sureshta Bagga,Adv.

For Respondent (s)

UPON hearing counsel the Court made the following  
O R D E R

Issue notice.

Tag with SLP(C) No. 10351/03.

Status quo in regard to possession shall be maintained in the meantime.

(Ganga Thakur)  
PS to Registrar

(Prem Prakash)  
Court Master